

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1107 OF 2018 IN
DFR NO.2256 OF 2018

Dated: 31st August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Rattan India Power Limited

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija

Counsel for the Respondent(s) : ---

ORDER

Issue notice to the Respondent returnable on 14.09.2018. Dasti, in addition is permitted.

List the matter on 14.09.2018.

(S.D. Dubey)
Technical Member
bn/pr

(Justice N.K. Patil)
Judicial Member